(ग) ग्राप का ध्यान २६ नवस्वर, १६५७ को उत्तर दिये गये ग्रतारांकित प्रध्न संख्या ६७२ के भाग (घ) के उत्तर की मोर दिलाया जाता है।

Central Zonal Council

*91. Shri Vajpayee: Shri D. C. Sharma: Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to lay a statement showing:

- (a) the subjects discussed at the third meeting of the Central Zonal Council; and
 - (b) the decisions taken thereon?

The Minister of Home Affairs (Pandit G B Pant): (a) A copy of the agenda of the meeting is placed on the Table of the Lok Sabha. (See Appendix I, Annexure No. 75)

(b) The proceedings of the meeting have not yet been finalised. A copy of the proceedings will be placed in the Parliament Library as soon as they are ready.

राष्ट्रीय स्रनुशायन योजना

क्या **शक्ष** मत्री यह बताने की अपा करेगे कि

- (क) राष्ट्रीय क्रनशासन योजना क्रव तक किन-किन राज्यों में लाग की जा चकी है:
- (ख) उन स्कूरो क क्यात्रो की कुल सच्या कितनो है जिनमें यह योजना लागृ की गई है; श्रीर
- (ग) केन्द्रीय सरकार ने इस बोजना पर अब तक कुल कितना खर्च किया है?

विका नं (बार्र कासूनाल श्रीमाल) : (क) दिल्ली, पंजाब (पंप्यू समेन), उत्तर प्रदेश, बम्बई (सौराष्ट्र समेत), मध्य प्रदेश, जम्म ग्रीर काश्मीर, ग्रीर पश्चिम वंगाल।

- (ख) लगभग एक लाख।
- (ग) लगभग १७ ४० लाख रुपये।
- (१३ ५० लाख रुपये पुनर्वाम मंत्रालय ने नवम्बर '५७ तक)
- (२०० लाख रुपये शिक्षा मन्नालय ने मार्च '४= तक)
- (२०० लाख रुपये शिक्षा मंत्रालय ने १६५६-५२ में)

Free Mid-day Meals to School Children

*93. Shri Kodiyan:
Shri D. C. Sharma:
Shri Kalika Singh:

Will the Minister of Education be pleased to state:

- (a) whether the Central Government have given any financial aid to the State Governments for providing school children with free mid-day mears, and
- (b) if so, the nature and extent of aid given?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir

(b) A statement is laid on the Table of the Lok Sabha (See Appendix I, annexure No. 76)

Agreements on Avoidance of Double Taxation

Shrimati Renu Chakravartty;
Shri Vajpayee:
Shri D. C. Sharma:

*94.

D1. Ram Subhag Singh:
Shri Shivananjappa:
Shri Raghunath Singh:
Shri Sanganna:

Will the Minister of Finance be pleased to state:

(a) whether Government of India have finalised the terms of the agreement on avoidance of double taxation.